

trative Reforms Commission is seized of the matter and will take the findings of this study, among others, into consideration when making recommendations to Government. Examination by Government will take place only thereafter.

More Powers to Vice-Chancellors to Curb Students' Unrest

2125. SHRI HARDAYAL DEVGUN :
SHRI SITARAM KESRI :
SHRI MANGLA THU-
MADAM :
SHRI MANIBHAI J. PATEL :
SHRI K. P. SINGH DEO :
SHRI K. LAKKAPPA :
SHRI YASHPAL SINGH :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Chairman of the University Grants Commission has suggested at the recent Conference of Vice-Chancellors of State Universities for more powers to be given to the Vice-Chancellors to curb the students' unrest in the country ;

(b) whether Government have considered the suggestions made at the Conference ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) to (c). Yes, Sir. The Chairman, University Grants Commission made a suggestion to this effect in the Conference.

During the course of discussion on law and order problem in the Universities the Chairman, U. G. C. said that more powers should be given to the Vice-Chancellors to deal with problems of student discipline. This was in line with the recommendation made by the 'Committee on Model Act for Universities' and 'Education Commission'. The Conference, however, did not make any recommendation in this regard.

Resources for Educational Programmes in Fourth Plan

2126. SHRI HARDAYAL DEVGUN :
SHRI K. P. SINGH DEO :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Government have asked the State Governments to augment their resources for educational programmes in the Fourth Plan.

(b) if so, the reaction of State Government thereto ; and

(c) the Central assistance proposed to be given for such programmes ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) The proposals are under the consideration of the State Government.

(c) Central assistance is given for the plan as a whole on the basis of certain criteria suggested by the National Development Council and there is no proposal to relate it merely to local resources raised by State Governments for educational programmes.

Cease-Fire Agreement with Mizos

2127. SHRI HEM BARUA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Mizo Hills Congress Party has proposed a "cease-fire" agreement with the Mizo-hostiles after the pattern of the one with the Naga hostiles ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Mizo Hills District Congress Committee in its meeting on the 13th and 14th December resolved *inter alia* that the Government be requested to declare cease-fire for facilitating mediation. The stand of the Government on this issue continues to be that there can be no question of any talks until the hostiles lay down their arms.